

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 420**  
**IA/79/ND/2023, IA/60/ND/2024 IN**  
**CP/172/ND/2022**

**IN THE MATTER OF:**

Anju Sahni	...	Applicant
Versus		
M/s Morning Star Overseas Trading Company	...	Respondent
Private Limited Through Its Director Mr. Ajay Sahni & Ors		

**Under Section 58(3).**

**Order delivered on 09.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Sajeve Deora, Adv. Abhishek Dubey
For the Respondent	: Adv. Archana Lakhota, Adv. Bikram Bhattacharya for R-1

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **21.05.2024**.

**Sd/-**  
**(Court Officer)**